

- (iii) G.S.R. 989 dated the 27th August, 1960 containing Corrigendum to G.S.R. 686 dated the 18th June, 1960 under sub-section (4) of section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act, 1955. [Placed in Library. See No. LT-2373/60.]

NOTIFICATIONS ISSUED UNDER ESSENTIAL
COMMODITIES ACT AND RICE-MILLING
INDUSTRY (REGULATION) ACT

The Minister of Food and Agriculture (Shri S. K. Patil): I beg to lay on the Table:

- (i) a copy of each of the following Notifications, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:
- (a) G.S.R. 997 dated the 27th August, 1960.
- (b) G.S.R. 999 dated the 30th August, 1960 making certain amendment to the Delhi Wheat and Wheat Products (Export Control) Order, 1959.
- (c) G.S.R. 1029 dated the 3rd September, 1960 making certain further amendment to the Uttar Pradesh Food-grains (Restrictions on Border Movement) Order, 1959. [Placed in Library. See No. LT-2374/60.]
- (ii) a copy of Notification No. G.S.R. 1028 dated the 3rd September 1960 making certain further amendments to the Rice-Milling Industry (Regulation and Licensing) Rules, 1959, under sub-section (4) of Section 22 of the Rice-Milling Industry (Regulation) Act, 1958. [Placed in Library. See No. LT-2375/60.]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

Sardar Hukam Singh (Bhatinda): I beg to lay on the Table the Minutes of the sittings (Sixty-sixth to Seventy-first) of the Committee on Private Members' Bills and Resolutions held during the Eleventh Session.

COMMITTEE ON SUBORDINATE
LEGISLATION

MINUTES

Sardar Hukam Singh (Bhatinda): I beg to lay on the Table the Minutes of the Sittings (Twenty-seventh and Twenty-eighth) of the Committee on Subordinate Legislation held during the Eleventh Session.

COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS
OF THE HOUSE

MINUTES

Shri Mulchand Dube (Farrukhabad): I beg to lay on the Table the Minutes of the Twenty-first sitting of the Committee on Absence of Members from the Sittings of the House held during the Eleventh Session.

COMMITTEE ON PETITIONS

MINUTES

Shri Barman (Cooch-Behar—Reserved—Sch. Castes): I beg to lay on the Table the Minutes of the sittings (Forty-fifth to Forty-seventh) of the Committee on Petitions held during the Eleventh Session.